

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: JANUARY 06, 2012**

**No. 58 /DR(S)/2012**

Sri **Sheo Chand**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Barabanki to be Chief Judicial Magistrate, Sant Kabir Nagar vice Sri Syed Shahnawaz Hasan.

**No. 59 /DR(S)/2012**

Sri **Syed Shahnawaz Hasan**, Chief Judicial Magistrate, Sant Kabir Nagar to be Civil Judge, Senior Division, Sant Kabir Nagar in the vacant court.

**No. 60 /DR(S)/2012**

On reinstatement Sri **Sunder Lal** the then Additional Civil Judge, Senior Division Agra (under suspension attached at headquarters Agra) to be Civil Judge, Senior Division, Balrampur in the vacant court.

**BY ORDER OF THE COURT,**

sd/-  
**(VISHNU CHANDRA GUPTA)**  
**REGISTRAR GENERAL**

**No. 12 /DR(S)/2011 Dated: Allahabad : January 06, 2012**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Agra, Barabanki, Balrampur and Sant Kabir Nagar. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri Sunder Lal the then Additional Civil Judge, Senior Division (under suspension) attached with headquarter at Agra.
9. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Inspection), High Court, Allahabad.

12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Officer On Special Duty/In charge Computer Center, High Court, Allahabad.
14. The Section Officer (Admin.A-3), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Agra, Barabanki, Balrampur and Sant Kabir Nagar. (Information available on E-mail).

**BY ORDER OF THE COURT.**

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)**  
**DEPUTY REGISTRAR (SERVICES)**